

SIRI| BJP accuses Oppn of running a coordinated effort to defame constitutional institutions

Cong widens CEC protest campaign

Gaurav Vivek Bhatnagar  
NEW DELHI

The Congress on Monday stepped up its campaign against Chief Election Commissioner Gyanesh Kumar, holding district-level protests at nearly 1,000 locations across the country and demanding his resignation, a day before the Congress Working Committee (CWC) meets to decide the party's next political and parliamentary moves.

The mobilisation marked a shift from protests concentrated in state capitals to a wider grassroots campaign, with the Congress seeking to keep the alleged “vote chori” issue at the centre of national politics.

The party has linked its campaign to reports that Election Commissioners Sukhbir Singh Sandhu and Vivek Joshi had recorded objections on at least 14 occasions over 10 months to decisions concerning voter registration, deletion and restoration of names, changes to Form 6 and con-



Police personnel stop Congress workers as they stage a protest against the Election Commission of India, at DDU marg, in New Delhi, on Monday

trol of the electoral-roll database. Congress workers and leaders also staged demonstrations across various parts of India, including Srinagar, Ranchi, Patna, and Jaipur. Demonstrators outside the Pradesh Congress headquarters in Srinagar burned effigies and displayed placards reading ‘vote chor gaddi chhod’, demanding the Chief Election Commissioner’s resignation.

Security forces set up barricades and deployed riot control measures, including water cannons, to halt protest marches. Inside assembly corridors and outside chief electoral

offices, Congress cadres questioned the autonomy and operations of the Election Commission of India. Congress President Mallikarjun Kharge convened a party working committee meeting, stating the dispute concerns the existence of democracy and the nation’s survival. In response, BJP leadership accused opposition parties of running a coordinated agenda to defame constitutional institutions and create public disruption, noting that earlier clarifications from the poll body confirmed decisions regarding the Special Intensive Revision process were reached unanimously.

Indian forces set for Kazakhstan exercise

New Delhi: A 60-member Armed Forces contingent from India departed on Monday for Oskemen in Kazakhstan to take part in the ninth edition of the India-Kazakh-

stan Joint Military Exercise ‘Kazind’, which will be conducted from September 28 to October 11, the Ministry of Defence confirmed. The Indian contingent is

drawn mainly from a battalion of the Garhwal Rifles, along with troops from other arms and services, and personnel from the Indian Air Force (IAF).

IANs

Wild elephant tramples morning walker

Bengaluru: In a shocking incident, a morning walker was trampled by a wild elephant at Ancephalya, near Bannerghatta in Bengaluru on Monday morning, while he was just approaching his house after finishing the morning walk. –Vinay Madhava Gowda

CAPRI GLOBAL HOUSING FINANCE LIMITED  
HOUSING FINANCE LIMITED  
Registered & Corporate Office :- 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai-400013  
Circle Office :- Capri Global Housing Finance Limited 9B, 2nd Floor, Pusa Road, New Delhi – 110060

PUBLIC NOTICE

It is hereby informed to 1. Mukesh Indu Ji Alias Mukesh Yadav ("Borrower") 2. Mrs. Teena Yadav (Co-borrower) LOAN ACCOUNT No. LNLHUJN000049883( Old)/ 50300000954505( New) that M/s Capri Global Housing Finance Limited has taken physical possession of its secured asset bearing Property "All Piece and Parcel of property having land and building bearing House No. 122 (Registered House No. 40) Area Admeasuring 900 Sq. Ft (83.53 Sq. Mts.) PH No. 75 Village and Gram Panchayat Kadal Tehsil Mahidpur District Ujjain Madhya Pradesh – 456443 Bounded as follows: North: House of Mr. Raghunath, South: House of Ms. Rukmabai, East: Common Way, West: Common Way". That the physical possession of above stated property was taken on 21/09/2026 vide sec-14 SARFAESI order passed by (Concerned) under Section 14 of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. That Since the date of possession various opportunities have been already given to you to remove the movable articles from the aforesaid property. However, you have failed to take measures to remove the movable articles from the said premises. So concerned is hereby informed to remove it and contact to branch with in 15 days from the published of this notice failing which we shall dispose of the belongings as unidentified and unclaimed property without any further notice.

Place: UJJAIN Date : 29-09-2026 Sd/- (Authorised Officer) For Capri Global Housing Finance Limited (CGHFL)

ICICI Bank  
Branch Office: ICICI Bank Ltd. Office Number 201-B, 2nd Floor, Road No. 1 Plot No-B3, WIFI IT Park, Wagle Industrial Estate, Thane (West)- 400604

SYMBOLIC POSSESSION NOTICE

The Authorised ICICI Bank Officer under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notices to the borrower(s) mentioned below, to repay the amount mentioned in the Notice within 60 days from the date of receipt of the said Notice.

Having failed to repay the amount, the Notice is issued to the borrower and the public in general that the undersigned has taken symbolic possession of the property described below, by exercising powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general are hereby cautioned not to deal with the property. Any dealings with the property will be subject to charges of ICICI Bank Limited.

| Sr. No. | Name of the Borrower(s)/ Loan Account Number                                                                                                                                                                          | Description of Property/ Date of Symbolic Possession                                                                                                                                                                                                                                                                                                                           | Date of Demand Notice/ Amount in Demand Notice (Rs) | Name of Branch |
|---------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------|----------------|
| 1.      | Chorbhuj Sweets And Shubham Goldrinks/ Rajesh Nandlal Maheshwari/ Sanjay Kumar Maheshwari/ Premilata Maheshwari/ Sujata Krishnakant Maheshwari/ Krishnakant Nandlal Maheshwari/ Jyoti Sanjay Maheshwari/ 077005004280 | Property No: 1 House No. 1005/2, Ward No. 11, Mohalla Manihar Lane, Near State Bank of India, Nagar Panchayat And Tehsil Khetia, Taluka Pansemal, District Barwani, Madhya Pradesh 451881/ Property No: 2 House No. 1004/2, Ward No. 11, Mohalla Manihar Lane, Nagar Panchayat And Tehsil Khetia, Taluka Pansemal, District Barwani, Madhya Pradesh 451881/ September 23, 2026 | May 25, 2026 Rs. 1,09,99,315.00/-                   | Barwani        |

The above-mentioned borrowers(s)/guarantors(s) is/are hereby issued a 30 day Notice to repay the amount, else the mortgaged properties will be sold after 30 days from the date of publishing this Notice, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date: September 29, 2026  
Place: Barwani

Sincerely Authorised Officer,  
For ICICI Bank Ltd.

| FORM G<br>INVITATION FOR EXPRESSION OF INTEREST FOR<br>ISHAPE APPLIANCES PRIVATE LIMITED<br>OPERATING IN MANUFACTURING & FABRICATION AND TRADING OF<br>METAL SHEET BASED PRODUCTS AT DHWAS MADHYA PRADESH<br>(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India<br>(Insolvency Resolution Process for Corporate Persons) Regulations, 2016) |                                                                                                                                                                                                                |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| RELEVANT PARTICULARS                                                                                                                                                                                                                                                                                                                                              |                                                                                                                                                                                                                |
| 1. Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                                                                                                                                                                                                                                                     | ISHAPE APPLIANCES PRIVATE LIMITED<br>CIN:U74999MP2017PTC043877<br>PAN:AAECI6059E                                                                                                                               |
| 2. Address of the registered office                                                                                                                                                                                                                                                                                                                               | 1/6 New Palasia Office Number 203 western, Indore, Madhya Pradesh, India -452001                                                                                                                               |
| 3. URL of website                                                                                                                                                                                                                                                                                                                                                 | Not Operational                                                                                                                                                                                                |
| 4. Details of place where majority of fixed assets are located                                                                                                                                                                                                                                                                                                    | Sheetel Coolers, Village Kalukhedhi, Patwari Halka No. 19, Tehsil & District Dewas, Madhya Pradesh – 455001                                                                                                    |
| 5. Installed capacity of main products/ services                                                                                                                                                                                                                                                                                                                  | NA                                                                                                                                                                                                             |
| 6. Quantity and value of main products/ services sold in last financial year                                                                                                                                                                                                                                                                                      | NA                                                                                                                                                                                                             |
| 7. Number of employees/ workmen                                                                                                                                                                                                                                                                                                                                   | Nil                                                                                                                                                                                                            |
| 8. Further details including the last available financial statements (with schedules) of two years, lists of creditors are available at URL:                                                                                                                                                                                                                      | Financial Statements and other details of CD can be obtained by sending an email at <a href="mailto:cirp.ishape@gmail.com">cirp.ishape@gmail.com</a><br>List of creditors is available on the website of IBBI. |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                                                                                                                                                                                                                                                  | Eligibility criteria is mentioned in detailed expression of interest which can be obtained by sending an email at <a href="mailto:cirp.ishape@gmail.com">cirp.ishape@gmail.com</a>                             |
| 10. Last date for receipt of expression of interest                                                                                                                                                                                                                                                                                                               | 29-Sep-26                                                                                                                                                                                                      |
| 11. Date of issue of provisional list of prospective resolution applicants                                                                                                                                                                                                                                                                                        | 09-Oct-26                                                                                                                                                                                                      |
| 12. Last date for submission of objections to provisional list                                                                                                                                                                                                                                                                                                    | 14-Oct-26                                                                                                                                                                                                      |
| 13. Date of issue of final list of prospective resolution applicants                                                                                                                                                                                                                                                                                              | 24-Oct-26                                                                                                                                                                                                      |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants                                                                                                                                                                                                                              | 26-Oct-26                                                                                                                                                                                                      |
| 15. Last date for submission of resolution plans                                                                                                                                                                                                                                                                                                                  | 25-Nov-26                                                                                                                                                                                                      |
| 16. Process email id to submit expression of interest                                                                                                                                                                                                                                                                                                             | <a href="mailto:cirp.ishape@gmail.com">cirp.ishape@gmail.com</a>                                                                                                                                               |
| 17. Details of the corporate debtor's registration status as MSME                                                                                                                                                                                                                                                                                                 | Yes -UDYAM-MP-23-0031331- Micro                                                                                                                                                                                |

Note: CIRP Period is expiring on 27Oct 2026 and the time-limits mentioned above are subjected to the extension to be granted by Hon'ble NCLT.

For ISHAPE APPLIANCES PRIVATE LIMITED  
Sd/-  
Prabhat Jain  
Resolution Professional  
IBBI Reg. No. IBB/I-OPA/001/IP-P-02233/2020-2021/13480  
AFA Valid till 30.06.2027  
Reg. Add: LIG 212, E-7 Arera Colony, Near Union Bank  
Stop No 11, Bhopal, MP, 462016.  
Communication Add: 15 Tapti Apartment, Roshanpura Sqr, Bhopal MP 462003  
Date: 28-Sep-26  
Place: Bhopal

AU

AU SMALL FINANCE BANK

A SCHEDULED COMMERCIAL BANK

AU SMALL FINANCE BANK LIMITED

A SCHEDULED COMMERCIAL BANK

Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001 (CIN:L36911RJ1996PLC011381)

APPENDIX IV [SEE RULE 8(I)] POSSESSION NOTICE

Whereas, The undersigned being the Authorized Officer of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) under the "Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest [Act, 2002 (54 of 2002)] and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice on the date as mentioned below calling upon the borrowers to repay the amount mentioned in the said notice within 60 days from the date of receipt of the said notice as per the details given in below table :-

| Name of Borrower/Co-Borrower/ Mortgagee/Guarantor/Loan A/c No.                                                                                                                                                                                                                                                                                                | 13(2) Notice Date & Amount                                                                                                                                                                                                                                                      | Description of Mortgaged Property                                                                                                                                                                                                                                                                                                                                                                                     | Date of Possession Taken |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|
| (Loan A/C No.) L9001060123798231, Balaji Construction & Suppliers (Borrower), Mukesh Kumar (Co-Borrower), Hem Kunwar Gurjar (Co-Borrower)                                                                                                                                                                                                                     | 25-Mar-25 Rs. 8,02,041/-<br>Rs. Eight Lac Two Thousand Forty-One Only As On 24-Mar-25                                                                                                                                                                                           | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At Survey No 529 , Vill - Shakkarkhedhi , Tehsil - Jaora , Dist - Ratlam , Madhya Pradesh <b>Admeasuring 75 Sqyds</b> East: Reast Land , West: Land Of Madan Sharma, North: Road , South: Badrial                                                                                              | 24-Sep-26                |
| (Loan A/C No.) L9001060133820698, Dinesh (Borrower), Smt.Sunita Chouhan (Co-Borrower)                                                                                                                                                                                                                                                                         | 12-Dec-25 Rs. 2,14,953/-<br>Rs. Two Lakh Fourteen Thousand Nine Hundred Fifty-Three Only As On 11-Dec-25                                                                                                                                                                        | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated :-Registered No A-1/182, Ph No 13, Tah & Block - Kasrawad, Dist - Khargone, Madhya Pradesh <b>Admeasuring 77 Square Feet</b> East: Shop Of Gajananand, West: Shop Of Subhas, North: Open Land , South: Mandleshwar & Khagaon                                                                   | 25-Sep-26                |
| (Loan A/C No.) L9001060144855698, M/S Sunil Traders (Borrower), Sunil Singh (Co-Borrower), Smt.Resham Bai (Co-Borrower) Gopal Singh (Co-Borrower)                                                                                                                                                                                                             | 15-Dec-25 Rs. 5,16,735/-<br>Rs. Five Lakh Sixteen Thousand Seven Hundred Thirty-Five Only As On 11-Dec-25                                                                                                                                                                       | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - House No. 03, Ph No 42, Gram - Guradiya, Tehsil - Makdon, District - Ujjain, Madhya Pradesh. <b>Admeasuring 1540 Square Feet</b> East: House Of Dinesh, West: Road, North: House Of Meharban, South: House Of Dhule                                                                       | 24-Sep-26                |
| (Loan A/C No.) L9001060123120990, Pradeep Kumar Bairagi (Borrower), Smt.Prem Lata Bai Bairagi (Co-Borrower),                                                                                                                                                                                                                                                  | 13-Mar-26 Rs. 6,36,486/-<br>Rs. Six Lakh Thirty-Six Thousand Four Hundred Eighty-Six Only As On 12-Mar-26                                                                                                                                                                       | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At House No. 113,Ph No. 22,Ward No 8,Village-Upreda,Tehsil-Jawad,Dist-Neemuch,Madhya Pradesh <b>Admeasuring 368.02 Sq. Mtr.</b> East- Road , West- House Of Prakash S/O Ramnath , North-House Of Vitthal Das S/O Mohandas , South- House Of Lala Das S/O Mohandas                              | 25-Sep-26                |
| (Loan A/C No.) L9001060123407580, Nitin Patel (Borrower), Smt.Bul Bul (Co-Borrower)                                                                                                                                                                                                                                                                           | 17-Apr-26 Rs. 3,68,652/-<br>Rs. Three Lac Sixty-Eight Thousand Six Hundred Fifty-Two Only As On 15-Apr-26                                                                                                                                                                       | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - House Num. 111, Ph.Num. 143/47, Village - Kathodiyia, Tah.&Dist - Dhar ,Madhya Pradesh <b>Admeasuring 920 Sq. Ft.</b> East: Sief Place , West: Road , North: H/O Madan , South: H/O Shaligram                                                                                             | 24-Sep-26                |
| (Loan A/C No.) L9001070219328001, Rahul (Borrower), Bhavna Bai (Co-Borrower),                                                                                                                                                                                                                                                                                 | 17-Apr-26 Rs. 2,50,949/-<br>Rs. Two Lac Fifty Thousand Nine Hundred Forty-Nine Only As On 15-Apr-26                                                                                                                                                                             | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Gram Panchayat Plot No. 87, Survey No.52, Ward No. 11, Village- Mehtapura, Tehsil- Badnawar, Dist- Dhar, Madhya Pradesh <b>Admeasuring 2304 Sq. Ft.</b> East: To, West: Both Side 48', North: To, South: Both Side 48'                                                                                           | 24-Sep-26                |
| (Loan A/C No.) L9001060129302384, M/S Nakshatra Tent House Through ITS Proprietor Sachin Patidar (Borrower), Sachin Patidar (Co-Borrower), Sugamchand (Co-Borrower) Smt.Uma Patidar (Co-Borrower)                                                                                                                                                             | 17-Apr-26 Rs. 8,74,029/-<br>Rs. Eight Lac Seventy-Four Thousand Twenty-Nine Only As On 15-Apr-26                                                                                                                                                                                | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Ph No 41, House No 94, Ward No 3, Village - Nandra, Tehsil- Maheshwar, Dist - Khargone, Madhya Pradesh. <b>Admeasuring 1014 Sqft</b> East: Road, West: House Of Hukumchand, North: House Of Dayanand, South: House Of Kaishah                                                              | 25-Sep-26                |
| (Loan A/C No.) L9001060126810899, Saradarakhan (Borrower), Smt.Sajabee (Co-Borrower), Shahzad Kha Mansuri (Co-Borrower) Nirbhy Singh (Guarantor)                                                                                                                                                                                                              | 17-Apr-26 Rs. 3,09,317/-<br>Rs. Three Lac Nine Thousand Three Hundred Seventeen Only As On 15-Apr-26                                                                                                                                                                            | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- House No-48, (Property Id No-7001809748), Ward No-02, Vill- Nayapura Tak Road Se Ander, Tehsil- Makdone, Distt- Ujjain, Madhya Pradesh <b>Admeasuring 74.237 Sq. Mtr.</b> East: Road, West: Boundary Of Mandi , North: H/O Rais, South: H/O Salim                                          | 24-Sep-26                |
| (Loan A/C No.) L9001060126870478 & L9001060837193246, Virendra Paliwal (Borrower & Legal Heir Of Late Shri Nandkishor Paliwal - Co-Borrower), Smt.Manorama Bai Nandkishor (Co-Borrower & Legal Heir Of Late Shri Nandkishor Paliwal - Co-Borrower), Smt.Premilata Paliwal (Co-Borrower), Smt.Mangala Devi Paliwal (Co-Borrower), Bala Ram Patidar (Guarantor) | 30-Apr-26 Rs. 12,49,397/-<br>Rs. Twelve Lakh Forty-Nine Thousand Three Hundred Ninety-Seven Only & Rs. 14,12,829/- Rs. Fourteen Lakh Twelve Thousand Eight Hundred Twenty-Nine Only As On 30-Apr-26                                                                             | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Survey No 105/21 Old 105-2,Rakba No.-0.695, Aari Me Se 0.017, Vill - Gurjarbardiya , Th.& Distt- Mandsaur, Madhya Pradesh <b>Admeasuring 170 Square Metre</b> East: Varichand Suthar, West: Jagdish Darji, North: Rest Land Of Survey No.- 105/2, South: Road                              | 24-Sep-26                |
| (Loan A/C No.) L9001071022540711, Badrial (Borrower), Smt.Anita Bai (Co-Borrower)                                                                                                                                                                                                                                                                             | 14-May-26 Rs. 10,77,094/-<br>Rs. Ten Lakh Seventy-Seven Thousand Ninety-Four Only As On 13-May-26                                                                                                                                                                               | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Survey No 367/1, Ph No 29, Village -Bidwal, Tehsil - Badnawar, Dist- Dhar, Madhya Pradesh <b>Admeasuring 9579 Sqft</b> East: Land Of Shrivnarayan, West: H/O Mohan Lal, North: Land Of Kanthiram, South: Lanf Of Mohantal                                                                  | 24-Sep-26                |
| (Loan A/C No.) L9001060143735622, Tofan Banjara (Borrower), Smt.Gulpa Bai (Co-Borrower)                                                                                                                                                                                                                                                                       | 15-May-26 Rs. 4,20,469/-<br>Rs. Four Lakh Twenty Thousand Four Hundred Sixty-Nine Only As On 13-May-26                                                                                                                                                                          | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Saral No 85, Ph No 06, House No 85, Ward No 05, Village - Tolakhedi, Tehsil - Shamgarhi, Dist - Mandsaur, Madhya Pradesh,458883 <b>Admeasuring 1050 Square Feet</b> East: House Of Prahlad, West: Common Road, North: Street, South: Common Road                                           | 24-Sep-26                |
| (Loan A/C No.) L9001060146060581, Gopal (Borrower), Smt.Kiran Bairagi (Co-Borrower)                                                                                                                                                                                                                                                                           | 18-May-26 Rs. 4,91,441/-<br>Rs. Four Lakh Ninety-One Thousand Four Hundred Forty-One Only As On 13-May-26                                                                                                                                                                       | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - House No 127-2, Survey No. 307/1, P.H.No- 02, Village -Bheslay, Tehsil -Rau, Dist- Indore, Madhya Pradesh, 453556 <b>Admeasuring 1491 Sq Ft</b> East: H/O Shri Ravi Bairagi, West: H/O Shri Ravi Bairagi, North: H/O Shri Shilvi Ram Ji, South: Chok & Road                               | 24-Sep-26                |
| (Loan A/C No.) L9001060149964827, M/S Dewansh Kirana And Aata Chakki (Borrower), Smt.Rukmani (Co-Borrower), Mahadev (Co-Borrower)                                                                                                                                                                                                                             | 18-May-26 Rs. 16,84,017/-<br>Rs. Sixteen Lakh Eighty-Four Thousand Seventeen Only As On 13-May-26                                                                                                                                                                               | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- House No 178 New 161, Ward No.27-28, Gram- Bagdun, Tehsil- Pithampur Dist-Dhar, Madhya Pradesh, 453771 <b>Admeasuring 900 Square Feet</b> East: Aam Rasta , West: H/O Gargaram , North: H/O Shewak , South: H/O Bharat                                                                     | 24-Sep-26                |
| (Loan A/C No.) L9001071020419302, Kailashchandra (Borrower), Smt. Shivkanya (Co-Borrower)                                                                                                                                                                                                                                                                     | 15-Jun-26 Rs. 6,86,924/-<br>Rs. Six Lakh Eighty-Six Thousand Nine Hundred Twenty-Four Only As On 15-Jun-26                                                                                                                                                                      | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At Ph No. 35/63, Survey No 231/7, Vill.- Bamandakalan, Te.- Badnawar, Dist.- Dhar, Mp. <b>Admeasuring 3550 Sq. Ft.</b> East: House Of Patwari Bhai, West: House Of Manohar, North: Self Open Land, South: Local Way                                                                            | 24-Sep-26                |
| (Loan A/C No.) L9001060135720009, Aju Khan (Borrower), Smt.Rukhaya Khan (Co-Borrower)                                                                                                                                                                                                                                                                         | 15-Jun-26 Rs. 7,93,323/-<br>Rs. Seven Lakh Ninety-Three Thousand Three Hundred Twenty-Three Only As On 15-Jun-26                                                                                                                                                                | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At Phn 83/27 , Anku R 302 , Ward No 08 , Hussani Mohalla , Vill - Nanpur , Tehsil And Dist - Ailairpur ,Madhya Pradesh <b>Admeasuring 280 Sqft</b> East: Bus Stand Road, West: H/O Ramchandra Madhu Mali, North: Road, South: Road                                                             | 24-Sep-26                |
| (Loan A/C No.) L9001060142200380, Balaram (Borrower), Smt.Rachana Bai (Co-Borrower), Gordhan (Co-Borrower)                                                                                                                                                                                                                                                    | 15-Jun-26 Rs. 6,52,386/-<br>Rs. Six Lakh Fifty-Two Thousand Three Hundred Eighty-Six Only As On 15-Jun-26                                                                                                                                                                       | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - House No 252, Ward No 3, Wardi Mohilla Delchi, Tehsil- Makdon, District - Ujjain, Madhya Pradesh <b>Admeasuring 8152 Square Feet</b> East: Nala , West: Land Of Ratnsingh , North: Land Of Kaluran Ji, South: Rasta                                                                       | 24-Sep-26                |
| (Loan A/C No.) L900106011549220, Ransingh (Borrower), Virendra Singh (Co-Borrower), Smt.Ratan Kunwar Bai (Co-Borrower)                                                                                                                                                                                                                                        | 15-Jun-26 Rs. 4,41,418/-<br>Rs. Four Lakh Forty-One Thousand Four Hundred Eighteen Only As On 15-Jun-26                                                                                                                                                                         | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- House No.151, Ward No.5, Village- Shesh Delchi Sampurn, Cheir, Tehsil- Makdon, Dist- Ujjain, Madhya Pradesh <b>Admeasuring 1781 Sqft</b> East: H/O Bhagwan Singh, Antarsingh, Kamalasingh , West: Road, North: H/O Shivnarayan, Shersingh, South: H/O Jaypalsingh, Ransingh                | 24-Sep-26                |
| (Loan A/C No.) L9001060142757767, M/S Jitendra Dairy Farm (Borrower), Smt. Jyotiba (Co-Borrower), Jitendra (Co-Borrower)                                                                                                                                                                                                                                      | 15-Jun-26 Rs. 13,69,951/-<br>Rs. Thirteen Lakh Sixty-Nine Thousand Nine Hundred Fifty-One Only As On 15-Jun-26                                                                                                                                                                  | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Survey No 117/1, Patwari Halka No 83, Village- Mehtapura, Tehsil- Badnawar, Dist- Dhar, Madhya Pradesh, 454001 <b>Admeasuring 3612 Sqft</b> East: Road, West: Personal Agriculture Land , North: Agriculture Land , South: Personal Land                                                   | 23-Sep-26                |
| (Loan A/C No.) L9001060113219989, Pankaj Patidar (Borrower), Smt.Kiran Patidar (Co-Borrower), Manish Rathod (Guarantor)                                                                                                                                                                                                                                       | 15-Jun-26 Rs. 11,50,386/-<br>Rs. Eleven Lakh Fifty Thousand Three Hundred Eighty-Six Only As On 15-Jun-26                                                                                                                                                                       | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At Ward.No.15, Shore No.09, Nagar Prasad Mandleshwar , Tehsil- Maheshwar , Dist- Khargone ,M.P <b>Admeasuring 159.35 Sqft</b> East: Shope Of Vijay Patidar, West: Shope Of Brahmaddt, North: Mpv, South: Main Road                                                                             | 25-Sep-26                |
| (Loan A/C No.) L9001060138931060, M/S Krishn Traders (Borrower), Jeevan Singh (Co-Borrower), Smt.Ramprasad Bai (Co-Borrower), Hokama Singh (Co-Borrower)                                                                                                                                                                                                      | 15-Jun-26 Rs. 13,23,546/-<br>Rs. Thirteen Lakh Twenty-Three Thousand Five Hundred Forty-Six Only As On 15-Jun-26                                                                                                                                                                | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Saral No 2546, House No. 466, P.H No. 48, Gram- Kharpa, Tah- Tarana, Dist- Ujjain, Madhya Pradesh, 456665 <b>Admeasuring 2640 Sq Ft</b> East: Local Way, West: Land Of Maan Singh, North: H/O Bhagwan Singh, South: H/O Narayan Singh                                                      | 24-Sep-26                |
| (Loan A/C No.) L9001060126889170, Balaram (Borrower), Smt.Rachana Bai (Co-Borrower), Gordhan (Co-Borrower) Prakash (Guarantor)                                                                                                                                                                                                                                | 15-Jun-26 Rs. 13,75,632/-<br>Rs. Thirteen Lakh Seventy-Five Thousand Six Hundred Thirty-Two Only As On 15-Jun-26                                                                                                                                                                | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- House No-252, (Property Id No- 7001810680), Ward No-3, Vill- Wardi Mohilla Delchi, Tehsil-Makdon, Dist- Ujjain, Madhya Pradesh <b>Admeasuring 8152 Sqft</b> , East: Nala, West: Land Of Ratansingh Ji, North: Land Of Kaluran Ji, South: Road                                              | 24-Sep-26                |
| (Loan A/C No.) L9001060831335997, M/S Santosh Fabrication & Suppliers Through IT'S Proprietor Santosh (Borrower), Dharmendra (Co-Borrower), Smt.Gayatri Bai Lohar (Co-Borrower), Santosh Gorana (Co-Borrower), Suresh (Co-Borrower)                                                                                                                           | 15-Jun-26 Rs. 4,36,880/-<br>Rs. Four Lakh Thirty-Six Thousand Eight Hundred Eighty Only As On 15-Jun-26                                                                                                                                                                         | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At-Part Survey No 448/1, Vill & Th Kukshi, Dist Dhar, Madhya Pradesh <b>Admeasuring 2400 Sq Ft</b> East: Remaining Land Of Khasra Num 448/1, West: Road, North: Remaining Land Of Khasra Num 448/1, South: House Of Bajarang Vayamshala                                                        | 24-Sep-26                |
| (Loan A/C No.) L9001060129321905, Jitendra Kushwah (Borrower), Ashok (Co-Borrower), Smt.Sona (Co-Borrower) Rohit Kushwah (Co-Borrower), Pavan Kushwah (Guarantor)                                                                                                                                                                                             | 15-Jun-26 Rs. 6,76,454/-<br>Rs. Six Lakh Seventy-Six Thousand Four Hundred Fifty-Four Only As On 15-Jun-26                                                                                                                                                                      | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- P H No- 24, Vill- Naghni, Th- Gogawan, Dist- Khargone, Madhya Pradesh <b>Admeasuring 645 Sqft</b> East: Plot Of Mr. Kamal S/O Chagan, West: Plot Of Mr. Amar S/O Chagan, North: Common Way, South: H/O Manoj                                                                               | 25-Sep-26                |
| (Loan A/C No.) L9001060147138661 & L9001060126508049, M/S Navarang Traders (Borrower), Nilesh Navarang (Co-Borrower), Smt.Teena (Co-Borrower)                                                                                                                                                                                                                 | 16-Jun-26 Rs. 6,05,009/-<br>Rs. Six Lakh Five Thousand Nine Only & Rs. 5,74,157/- Rs. Five Lakh Seventy-Four Thousand One Hundred Fifty-Seven Only As On 16-Jun-26                                                                                                              | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - Saral No 2263, H No 21, P H No 20, Gram Panchayat Mundliadev, Gram- Mundliadev Tehsil - Tonkhhurd, Dist - Dewas, Madhya Pradesh, 455117 <b>Admeasuring 6000 Sq Ft</b> East: Local Way, West: Jamin Of Owmed, North: Jamin Of Owmed, South: H/O Sobhal Singh                               | 24-Sep-26                |
| (Loan A/C No.) L9001060127720230, M/S Govind Radio & Electricals (Borrower), Smt.Prabha (Co-Borrower), Suresh Yadav (Co-Borrower), Prakash Yadav (Co-Borrower), Krishnalal (Guarantor)                                                                                                                                                                        | 17-Jun-26 Rs. 11,97,330/-<br>Rs. Eleven Lakh Ninety-Seven Thousand Three Hundred Thirty-Seven Only As On 17-Jun-26                                                                                                                                                              | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - Housse No132, Phn 74, Ward No.09, Village- Kogwana, Gram Panchayat- Durgapur, Tehsil- Kasrawad, Dist- Khargone, Madhya Pradesh, 451332 <b>Admeasuring 2250 Sq Ft</b> East: Common Road, West: H/O Rameshwar Hobal, North: H/O Bhagirth Punjia & Street, South: H/O Premial Onkar          | 25-Sep-26                |
| (Loan A/C No.) L9001060146207383, Ashish Pandit (Borrower), Smt.Jyoti Bairagi (Co-Borrower), Ghanishyam Bairagi (Co-Borrower)                                                                                                                                                                                                                                 | 18-Jun-26 Rs. 15,59,098/-<br>Rs. Fifteen Lakh Fifty-Nine Thousand Ninety-Eight Only As On 18-Jun-26                                                                                                                                                                             | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - Survey No 644/1/1Paki, House No 554, Ward No. 13, Ph No 15/28, Saraswati Colony Gram - Badnawar, Main Road, Badnawar, Dist - Dhar, Madhya Pradesh, 454660 <b>Admeasuring 900 Sq Ft</b> East: Plot Purchase By Radheshwar, West: House Of Arvind, North: Common Way, South: House Of Sejad | 23-Sep-26                |
| (Loan A/C No.) L9001060140136834, M/S Devendra Vegetable (Borrower), Devendra (Co-Borrower), Smt.Minakshi (Co-Borrower)                                                                                                                                                                                                                                       | 18-Jun-26 Rs. 7,76,864/-<br>Rs. Seven Lakh Seventy-Six Thousand Eight Hundred Sixty-Four Only As On 18-Jun-26                                                                                                                                                                   | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - Ph.No.24, Village- Palasiya, Tehsil- Dhampuri, Dist- Dhar, MP, 454552 <b>Admeasuring 1100 Sq Ft</b> East: H/O Misrilal Yadav, West: H/O Gajendra Patidar, North: Road, South: Road                                                                                                        | 25-Sep-26                |
| (Loan A/C No.) L9001060143202648, M/S Sirvi Traders (Borrower), Ghanishyam Molwa (Co-Borrower), Smt.Mamata (Co-Borrower)                                                                                                                                                                                                                                      | 18-Jun-26 Rs. 15,70,830/-<br>Rs. Fifteen Lakh Seventy Thousand Eight Hundred Thirty-Seven Only As On 18-Jun-26                                                                                                                                                                  | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - P.H No 52, House No 12, Gram - Kanjora, Gram Panchayat Kanjora, Ward No 01, Tehsil - Sardarpur, Dist - Dhar, Madhya Pradesh, 454116 <b>Admeasuring 900 Sq Ft</b> East: Aam Rasta, West: House Of Ruplal, North: House Of Hemalal, South: House Of Hemalal                                 | 25-Sep-26                |
| (Loan A/C No.) L9001060123032102, Sonu Bairagi (Borrower), Smt.Durga Bai (Co-Borrower), Smt.Mohini (Co-Borrower) Krishna Das Bairagi (Co-Borrower)                                                                                                                                                                                                            | 13-Jul-26 Rs. 4,30,115/-<br>Rs. Four Lakh Thirty Thousand One Hundred Fifteen Only As On 13-Jul-26                                                                                                                                                                              | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Phno 123, H No. 19, Village- Khandwa, Tah- Pithampur, Dist- Dhar, Madhya Pradesh, 454774 <b>Admeasuring 99.6 Sqds</b> East: Gali , West: H/O Babu, North: Road, South: H/O Hari                                                                                                            | 24-Sep-26                |
| (Loan A/C No.) L9001060145123643 & L9001060730586759 & L9001060838701072, M/S Shree Om Marbles (Borrower), Omprakash (Co-Borrower), Sanjay Parmar (Co-Borrower), Bolaram (Co-Borrower), Smt.Sudha Bai (Co-Borrower)                                                                                                                                           | 13-Jul-26 Rs. 22,09,570/-<br>Rs. Twenty-Two Lakh Nine Thousand Five Hundred Seventy Only & Rs. 12,24,795/- Rs. Twelve Lakh Twenty-Four Thousand Seven Hundred Ninety-Five Only & Rs. 10,99,684/- Rs. Ten Lakh Ninety-Nine Thousand Six Hundred Eighty-Four Only As On 13-Jul-26 | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At House & Shop, R/O 14, Sr No 712/2, Ward No 2 , Bandichod Marg, Nagada State Highway, Vill - Nauگان, Th And Dist - Dhar , Madhya Pradesh ,454001 <b>Admeasuring 2152 Sq.Ft.</b> East: Road, West: Other Plot, North: H/O Ganpat, South: Road                                                 | 23-Sep-26                |

The borrower having failed to repay the amount, therefore notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein above mentioned table in exercise of powers conferred on him/her under section 13(4) of the said [Act 2002] read with Rule 8 of the said rule on the date mentioned in the above table. "The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act read with rule 8 (6), in respect of time available, i.e. 30 days from this intimation, to redeem the secured assets."

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) for the amount and interest thereon mentioned in the above table.

Date : 28/09/2026  
Place : Indore / Mandsaur, Madhya Pradesh

Authorised Officer  
AU Small Finance Bank Limited

**एक नजर में**

**लापरवाही पर प्राध्यापक का पांच दिन का वेतन कटेगा**

इंदौर : सीएम हेल्पलाइन की शिकायत का समय पर निराकरण नहीं करने पर कलेक्टर शिवम वर्मा ने होलकर विज्ञान महाविद्यालय के तत्कालीन सीएम हेल्पलाइन प्रभारी एवं प्राध्यापक आरसी दीक्षित का पांच दिन का वेतन काटने के निर्देश दिए। छात्र आकाश मंगरे की आवास सहायता राशि का आवेदन लंबित था। शिकायत गलत तरीके से तीन-बार बार जनजातीय कार्य विभाग को भेजी गई।-नम्र

**झगड़े के बीचघचाव में चले चाकू, तीन घायल**

इंदौर : आजाद नगर क्षेत्र में दोस्त के झगड़े में बीच-बचाव करने पहुंचे तीन दोस्तों पर आरोपितों ने चाकू से हमला कर दिया। घटना रविवार रात करीब 10 बजे इंदिरा एकता नगर मुराखेड़ी सर्विस रोड पर हुई। घायलों में अमित उर्फ दीपक चौधरी (22), लकी चौहान (17) और शिवांश उर्फ शिवा शामिल हैं। पुलिस ने तीन आरोपितों के खिलाफ केस दर्ज किया। पुलिस मामले की जांच कर रही है।-नम्र

## आंगनबाड़ी केंद्रों में पहुंचे जनप्रतिनिधि



सेवा संकल्प अभियान के तहत आंगनवाड़ी केंद्र पहुंचे मंत्री सिलावट ● नईदुनिया

डलतचौकी : सेवा संकल्प अभियान के तहत जिलेभर के आंगनबाड़ी केंद्रों में ‘आंगन मिलन सेवा’ कार्यक्रम आयोजित किए गए। इस दौरान पौधारोपण, आंगनबाड़ी कार्यकर्ताओं,

सहायिकाओं और आशा कार्यकर्ताओं के सम्मान जैसे आयोजन हुए। लखड़िया मोरी स्थित आंगनबाड़ी केंद्र में जल संसाधन मंत्री तुलसीराम सिलावट ने सहभागिता की।

## जिस जिले से प्रदेश रोशन, वहां नौ लाख के बकाये पर तीन महीने से पूरा गांव अंधेरे में अंधेरा ● खजूरी का मामला, 65 कनेक्शनधारियों पर बकाया

नईदुनिया प्रतिनिधि, खंडवा : मध्य प्रदेश को रोशन करने के लिए ‘खंडवा की बड़ी भूमिका है। जिले में हाईड्रो, थर्मल और सोलर परियोजनाओं से हजारों मेगावाट बिजली का उत्पादन हो रहा है। इसके बावजूद छैगांवमाखन जनपद के खजूरी गांव के ग्रामीण तीन महीने से बिजली के कृत्रिम संकट से जूझ रहे हैं। गांव पर करीब नौ लाख रुपये का बिजली बिल बकाया होने के कारण विद्युत वितरण कंपनी ने पूरे गांव की बिजली आपूर्ति बंद कर रखी है। इससे घरों के साथ खेतों की बिजली भी बंद है और ग्रामीणों की दिनचर्या तथा खेती का काम प्रभावित हो रहा है।

**ग्रामीणों के अनुसार करीब तीन महीने पहले गांव का ट्रांसफार्मर खराब हो गया था। इसके बाद ट्रांसफार्मर सुधारने के बजाय विद्युत कंपनी ने बकाया बिजली बिल जमा करने के लिए ग्रामीणों पर दबाव बनाना शुरू कर दिया। धीरे-धीरे पूरे गांव की बिजली आपूर्ति बंद कर दी गई।**

ग्रामीण विनोद चौहान का कहना है कि जिन उपभोक्ताओं का बिजली



| जिले में बिजली उत्पादन की स्थिति  |              |  |
|-----------------------------------|--------------|--|
| परियोजना                          | क्षमता       |  |
| इंदिरा सागर पावर स्टेशन (हाइड्रो) | 1000 मेगावाट |  |
| आंकरेशेवर पावर स्टेशन (हाइड्रो)   | 520 मेगावाट  |  |
| संत सिंगाजी ताप विद्युत परियोजना  | 2520 मेगावाट |  |
| फनएचडीसी फ्लोटिंग सोलर, प्रथम चरण | 88 मेगावाट   |  |
| एएमपीएनजी फ्लोटिंग सोलर           | 100 मेगावाट  |  |
| एसजेबीएन फ्लोटिंग सोलर            | 90 मेगावाट   |  |
| कुल क्षमता                        | 4318 मेगावाट |  |

बिल बकाया है, उनके कनेक्शन अलग-अलग काटे जाने चाहिए। पूरे गांव की बिजली बंद करने से नियमित बिल जमा करने वाले उपभोक्ता भी परेशान हो रहे हैं। कई परिवार ऐसे हैं, जिन्होंने नियमित रूप से बिजली बिल जमा किया है।

70 कनेक्शन, सिर्फ पांच नियमित बिल जमा करते हैं : लाइनमैन शिवनारायण कुशवाह के अनुसार गांव में करीब 70 बिजली कनेक्शन हैं। इनमें केवल पांच परिवार नियमित रूप से बिजली बिल जमा करते हैं, जबकि करीब 65 उपभोक्ताओं पर कुल लगभग नौ लाख रुपये की राशि बकाया है। कई

जिले में करीब 35 करोड़ रुपये विद्युत उपभोक्ताओं पर बकाया है। इसकी वसूली लक्ष्य मिला है। अभी तक मात्र 19 करोड़ की वसूली हुई है। लंबे समय से बिल जमा नहीं करने वाले उपभोक्ताओं और गांवों में कनेक्शन काटने के साथ ही ट्रांसफार्मर हटाने की कार्रवाई की जा रही है।पेयजल और अन्य आवश्यक सेवाएं प्रभावित नहीं हों, इसका ध्यान रखा जाता है।-दिलीप बुके, उध्मीक्षण वंत्री पश्चिम क्षेत्र विद्युत वितरण कंपनी खंडवा

उपभोक्ताओं पर करीब 40 हजार रुपये तक का बिल बकाया बताया गया है।

नईदुनिया प्रतिनिधि, खरगोन : नशे के खिलाफ चलाए जा रहे विशेष अभियान आपरेशन 'प्रहार' के तहत पुलिस को अब तक की सबसे बड़ी सफलता मिली है। पुलिस टीम ने चैनपुर थाना क्षेत्र के नौ मोबाइल नेटवर्क एरिया (शेडो एरिया) में दो स्थानों पर कार्रवाई करते हुए गांजे के कुल 15 हजार पौधे जन्त किए हैं। जन्त पौधों का वजन करीब 60 क्विंटल बताया गया है।

एसपी रविंद्र वर्मा ने बताया कि मुखबिर से सूचना मिली थी कि ग्राम जामली और ग्राम गुवाड़ा ठाटा फलिया क्षेत्र में कुछ लोग खेतों में

**देवास जिला लगातार 13वीं बार प्रदेश में प्रथम**

नम्र, देवास : पीएम नरेन्द्र मोदी के कार्यक्रम मन की बात के आयोजन में देवास जिले के भाजपा कार्यकर्ताओं ने लगातार 13वीं बार प्रदेश में प्रथम स्थान प्राप्त किया है। भाजपा के क्षेत्रीय संगठन महामंत्री अजय जामवाल ने जिला अध्यक्ष डा. रायसिंह संघव का स्वागत कर उन्हें शुभकामनाएं दीं। जिलाध्यक्ष संघव ने बताया कि जिलेभर में संगठनात्मक सक्रियता, कार्यकर्ताओं से संवाद तथा प्रत्येक बूथ तक कार्यक्रम की प्रभावी पहुंच के प्रयासों का यह परिणाम है।



चैनपुर थाना क्षेत्र में बड़े पैमाने पर हो रही थी गांजे की खेती ● सौजन्य-पुलिस विभाग

अवैध गांजे की खेती कर रखी है। पुलिस टीम ने आधुनिक ड्रोन कैमरों से खेतों की मैपिंग की और कई किलोमीटर का कठिन रास्ता तय कर दबिश दी। दुर्गम इलाकों में स्थित

## देवास के 'जाब पोर्टल' को मिला स्काच गोल्ड अवार्ड

नईदुनिया प्रतिनिधि, देवास : जिले में रोजगार के क्षेत्र में शुरू किए गए अभिनव नवाचार 'देवास जाब पोर्टल' ने राष्ट्रीय स्तर पर अपनी विशिष्ट पहचान स्थापित की है। इस डिजिटल पहल को नई दिल्ली के इंडियन हेंबिटेड सेंटर में 26 सितंबर को आयोजित समारोह में प्रतिष्ठित स्काच अवार्ड-गोल्ड कैटेगरी से सम्मानित किया गया है। संयुक्त कलेक्टर विशाखा देशमुख ने स्काच के चेयरमैन समीर

खेतों से कुल 15 हजार 191 गांजे के पौधे वजन 5,974 किलोग्राम यानी लगभग 59.74 क्विंटल) उखाड़कर जन्त करने में पुलिसकर्मीयों को कई घंटों तक कड़ी मशक्कत करनी पड़ी।

खेतों से यह सम्मान प्राप्त किया था।

'देवास जाब पोर्टल' की शुरुआत कलेक्टर ऋतुराज सिंह ने अक्टूबर 2025 में युवाओं को निजी संस्थानों में नौकरी दिलवाने के उद्देश्य से की थी। 14 अक्टूबर 2025 को मुख्यमंत्री डा. मोहन यादव ने विधिवत शुभारंभ किया। सितंबर 2026 तक इसमें 12,600 से अधिक युवाओं ने पंजीयन कराया है।

## क्रीड़ा अधिकारी परीक्षा का अंतिम परिणाम जारी

- 38 पदों पर नहीं मिले योग्य उम्मीदवार, 26 अभ्यर्थी वेटिंग में
- ओबीसी आरक्षण के चलते 29 पदों का परिणाम रोका गया

मुख्य भाग और 52 को प्रावधिक भाग में रखा गया था। करीब 10 महीने बाद चयनित अभ्यर्थियों को साक्षात्कार के लिए बुलाया गया। यह प्रक्रिया 30 जुलाई से 8 अगस्त 2026 तक चली। आयोग ने साक्षात्कार के करीब 45 दिन बाद अंतिम परिणाम जारी किया है। अंतिम चयन प्रक्रिया में 187 पदों में से 158 पदों को शामिल किया गया। इनमें से 117 अभ्यर्थियों का चयन किया गया है। परिणाम में आरक्षित पदों पर योग्य अभ्यर्थी नहीं मिलने की स्थिति भी सामने आई है। आयोग के मुताबिक दिव्यांग श्रेणी के 23 में से 20 पदों के लिए योग्य अभ्यर्थी नहीं मिले। इसी तरह एसटी श्रेणी में भी 13 पद रिक्त रह गए हैं।

## मोबाइल और सीसीटीवी कैमरों से आत्महत्या के कारणों की तलाश जांच ● सुसाइड नोट नहीं मिला, दस्तावेजों की भी जांच हुई तेज



बिल्डर बंटी उर्फ संदीप नागर ● फाइल

नहीं मिली, जबकि दूसरे डीवीआर में हार्डिस्क लगी है। पुलिस ने इसे जन्त कर लिया है। सोमवार को बंटी का अंतिम संस्कार किया गया। इसमें बड़ी संख्या में रियल एस्टेट कारोबारी और परिजन शामिल हुए। पुलिस को पोस्टमार्टम रिपोर्ट का भी इंतजार है।

बेटे को नहीं पता डीवीआर का पासवर्ड : टीआइ के अनुसार, गुलमोहर कालोनी निवासी बंटी नागर का शव रविवार शाम उनके बेटे ने

साकेत स्थित द मार्क बिल्डिंग के चौथे माले के आफिस में देखा था। देर शाम परिजनों ने अस्पताल से पुलिस को घटना की जानकारी दी। चौथे माले पर बंटी के दो आफिस हैं और दोनों में कैमरे लगे हैं। जिस केबिन में उन्होंने फांसी लगाई, वहां लगे डीवीआर में हार्डिस्क नहीं मिली। दूसरे आफिस के डीवीआर में हार्डिस्क लगी है, लेकिन उसमें पासवर्ड लगा हुआ है। बंटी के बेटे ने पुलिस को बताया कि उसे पासवर्ड की जानकारी नहीं है।

**मोबाइल का पैटर्न लाक खोलने में जुटी पुलिस :** टीआइ के अनुसार, बंटी के मोबाइल में पैटर्न लाक लगा है। पुलिस इसे 30 से ज्यादा बार खोलने का प्रयास कर चुकी है, लेकिन लाक नहीं खुला। मोबाइल को फोरेंसिक जांच के लिए भेजा जाएगा, तकनीकी जानकारी जुटाई जाएगी।

## व्यापारियों व उद्यमियों को एक मंच पर जोड़ने की पहल श्री परशुराम व्यापार महाकुंभ का आयोजन 25 अक्टूबर को



आयोजन की तैयारी और रूपरेखा को लेकर बैठक हुई ● सौजन्य आयोजक

इंदौर : भगवान श्री परशुराम के वंशजों तथा समाज के व्यापारियों, उद्यमियों और व्यवसायियों को एक सशक्त व्यापारिक मंच पर जोड़ने के लिए श्री परशुराम व्यापार महाकुंभ का आयोजन 25 अक्टूबर को होगा। इसकी रूपरेखा को लेकर रविवार को चर्चा कर तिथि पर सर्वसम्मति बनाई। वक्ताओं ने कहा कि समाज के विभिन्न वर्गों के बीच आपसी संपर्क और व्यापारिक नेटवर्क मजबूत करना जरूरी है। इसी उद्देश्य से व्यापारियों

और उद्यमियों को साझा मंच उपलब्ध कराने की पहल की जा रही है। इसका प्रमुख उद्देश्य व्यापारिक संपर्क बढ़ाना, आपसी सहयोग की संभावनाएं विकसित करना और युवा उद्यमियों को नए अवसरों से जोड़ना है। साथ ही विभिन्न क्षेत्रों के व्यापारियों के बीच संवाद और अनुभवों का आदान-प्रदान भी बढ़ेगा। सदस्यों ने आयोजन को सफल बनाने का संकल्प लिया। कार्यक्रम की रूपरेखा और सहभागिता प्रक्रिया की जानकारी आगामी दिनों में सार्वजनिक की जाएगी।

## इंटरनेट मीडिया पर मित्रता कर महिला से टगी

रुपये ट्रांसफर करवाए। पीड़िता की शिकायत पर एरोड्रम पुलिस ने केस दर्ज कर जांच शुरू कर दी है।

एरोड्रम पुलिस के अनुसार एरोड्रम निवासी सलनी ने शिकायत दर्ज कराई है। उन्होंने बताया कि 19 सितंबर को उनके मोबाइल पर अनजान नंबर से काल आया। फोन करने वाले ने खुद को इंटरनेट मीडिया पर उनका मित्र बताया और कहा कि वह लंदन से दिल्ली आया है। उसने महिला के लिए महंगे गिफ्ट लाने की बात कही।

**वीडियो बहुप्रसारित करने की धमकी देकर झांसे में लिया**

झांसे में आकर पीड़िता ने आरोपित के भेजे व्हाट्सएप कोड पर पहले दो हजार रुपये ट्रांसफर किए। इसके बाद 45 हजार रुपये और भेज दिए। अगले दिन आरोपित ने दोबारा काल किया, लेकिन पीड़िता ने काल नहीं उठाया। इसके बाद उसने दूसरे नंबर से फोन कर पैसे मांगे। पीड़िता के मना करने पर आरोपित ने वीडियो बहुप्रसारित करने की धमकी दी। परेशान महिला ने पुलिस से शिकायत की।

| कार्यक्रम—जी उचित की अभिव्यक्ति आगंतुक हेतु आईशेप एल्लायसेज प्राइवेट लिमिटेड देवास, मध्य प्रदेश में मेटड एडि से बने उत्पादों की मैनुयुकेचरिंग, परिकल्पना और ट्रेडिंग में कार्यरत (स्वातंत्र्य और क्षेत्र सम्मान) (कोरोना महामारी के लिए निष्ठा सामान्य प्रक्रिया) (विश्वप्रसिद्धि, 2016 के लिए 300 के उल्लेखित(1) के अंतर्गत) |                                                                                                                                                    |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------|
| प्रारंभिक विवरण                                                                                                                                                                                                                                                                                                               |                                                                                                                                                    |
| 1. पैर /सीआईएन /एलएलपी संख्या के साथ कोर्पोरेट कम्पना का नाम                                                                                                                                                                                                                                                                  | आईशेप एल्लायसेज प्राइवेट लिमिटेड सीन: U74999MP2017PTC043877 पैर: AACCI6059E                                                                        |
| 2. पंजीकृत कार्यवाही का पता                                                                                                                                                                                                                                                                                                   | 1 / 6 न्यू पलारिया कार्यालय संख्या 203 पश्चिमी, इंदौर, मध्य प्रदेश, भारत –452001                                                                   |
| 3. वेबसाइट का URL                                                                                                                                                                                                                                                                                                             | संवादन में नहीं है।                                                                                                                                |
| 4. उस स्वाम का विवरण जहां अन्व संघिनियों के बहुमत स्थित है                                                                                                                                                                                                                                                                    | शीतल कुलर, गांव कलुखेडी, पटवारी हल्ला नंबर 19, तहसील और जिला देवास, मध्य प्रदेश – 455001                                                           |
| 5. कोर्पोरेट कम्पना के मुख्य उत्पादों/सेवाओं की स्थापित क्षमता                                                                                                                                                                                                                                                                | एनए                                                                                                                                                |
| 6. पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य                                                                                                                                                                                                                                                    | एनए                                                                                                                                                |
| 7. कर्मचारियों/अधिके की संख्या                                                                                                                                                                                                                                                                                                | शून्य                                                                                                                                              |
| 8. दो वर्षों के औसत उत्पाद विनियम विवरणों (अनुसूचियों के साथ), लेनदारों की सूची, प्रक्रिया की बाद की घटनाओं हेतु प्रारंभिक तिथियां सहित अधिक विवरण यदि उपलब्ध है:-                                                                                                                                                            | सीडी के वित्तीय विवरण और अन्य विवरण cirp.ishape@gmail.com पर ईमेल भेजकर प्राप्त किए जा सकते हैं लेनदारों की सूची आईबीबीआई की वेबसाइट पर उपलब्ध है। |
| 9. सीलिंग की धारा 25(2)(ए) के तहत सम्मान अधिकारों के लिए पानना यहाँ भूआरण पर उपलब्ध है:                                                                                                                                                                                                                                       | cirp.ishape@gmail.com पर ईमेल भेजकर प्राप्त किया जा सकता है                                                                                        |
| 10. उचित की अभिव्यक्ति प्राप्त करने की अंतिम तिथि                                                                                                                                                                                                                                                                             | 29–सितंबर–26                                                                                                                                       |
| 11. संगठित संकल्प आवेदकों की अंतिम सूची जारी करने की तिथि                                                                                                                                                                                                                                                                     | 09–अक्टूबर–26                                                                                                                                      |
| 12. अंतिम सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि                                                                                                                                                                                                                                                                       | 14–अक्टूबर–26                                                                                                                                      |
| 13. संगठित सम्मान आवेदकों की अंतिम सूची जारी करने की तारीख                                                                                                                                                                                                                                                                    | 24–अक्टूबर–26                                                                                                                                      |
| 14. संगठित सम्मान आवेदकों को सूचना सामान्य मूल्यकन मैट्रिक्स और सम्मान योजनाओं के लिए अनुसूचि जारी करने की तारीख                                                                                                                                                                                                              | 26–अक्टूबर–26                                                                                                                                      |
| 15. सम्मान योजना प्रस्तुत करने की अंतिम तिथि                                                                                                                                                                                                                                                                                  | 25–नवंबर–26                                                                                                                                        |
| 16. उचित की अभिव्यक्ति प्रस्तुत करने के लिए ईमेल आईडी प्रक्रिया                                                                                                                                                                                                                                                               | cirp.ishape@gmail.com                                                                                                                              |
| 17. एनएलएलपी के रूप में कोर्पोरेट केनार की पंजीकरण स्थिति का विवरण                                                                                                                                                                                                                                                            | हैं –UDYAM-MP-23-0031331 - Micro                                                                                                                   |
| नोट:- सीआईआईएन अवधि 27 अक्टूबर 2026 को समाप्त हो रही है और उपर उल्लिखित समय-सीमाएं माननीय एनसीएलटी द्वारा प्रदान किए जाने वाले विस्तार के अंतर्गत हैं।                                                                                                                                                                        |                                                                                                                                                    |
| कुत्ते आईशेप एल्लायसेज प्राइवेट लिमिटेड हस्ताक्षरित /— प्रभाव जेन सम्मान प्रवेशक                                                                                                                                                                                                                                              |                                                                                                                                                    |
| IBBI रजिस्ट्रेशन सं. IBBI/IFA-001/FP-P-02233/2020-2021/13480                                                                                                                                                                                                                                                                  |                                                                                                                                                    |
| पंजीकृत पता: एनएलएलपी 212, ई-2 अरुण कॉलोनी, युनियन बैंक के पास, स्टेशन नंबर 11, मोरार, म.प्र., 462016                                                                                                                                                                                                                         |                                                                                                                                                    |
| संचालित पता: 15 तारापी आर्टमेंट, रोशनपुरा पौराण, मोरार, म.प्र. 462003                                                                                                                                                                                                                                                         |                                                                                                                                                    |

## नशा तस्करों की 3.78 करोड़ की संपत्ति फ्रीज

नईदुनिया प्रतिनिधि, रतलाम: अवैध कमाई से अर्जित नशा तस्करों की संपत्तियों पर शिकंजा कसते हुए थाना औद्योगिक क्षेत्र जावरा और बिलपांक पुलिस द्वारा भेजे गए प्रस्तावों पर सफेमा/एनडीपीएस न्यायालय सक्षम प्राधिकारी मुंबई ने दो अलग-अलग प्रकरणों में करीब 3.78 करोड़ रुपये की संपत्तियों के फ्रीजिंग आदेशों की पुष्टि की है।

जावरा औद्योगिक क्षेत्र पुलिस ने 29 जून 2017 को रईस खान मेवाती निवासी ग्राम उमटपालिया को गिरफ्तार कर 1623.300 किलो डोडाचूरा जन्त किया था।

**25 रुपये ज्यादा मांगे, खाद विक्रेता का लाइसेंस निलंबित**

नम्र, रतलाम : उर्वरक की निर्यात दर से अधिक राशि मांगना नामली के एक खाद विक्रेता को भारी पड़ गया। कृषि विभाग ने कार्रवाई करते हुए मेसर्स राठौर केमिकल्स एंड फर्टिलाइजर, नामली का उर्वरक लाइसेंस निलंबित कर दिया है। लाइसेंस अथराटी एवं उप संचालक किसान कल्याण तथा कृषि विकास भगवान सिंह अगल ने यह कार्रवाई की है। विभाग के अनुसार महु-नीमच रोड, नामली स्थित प्रतिष्ठान द्वारा नामली निवासी पवनजट से उर्वरक की निर्यात दर से 25 रुपये अधिक राशि की मांग की गई थी। विभाग ने इसे नियमों का उल्लंघन माना है। मेसर्स राठौर केमिकल्स एंड फर्टिलाइजर का उर्वरक लाइसेंस निलंबित कर दिया गया।

**गैंगस्टर का पोस्टर लहराने वाला युवक गिरफ्तार**

नम्र, बड़नानी : अंजड़ में गणेशोत्सव समापन के अवसर पर निस्कार ले निकाले गए धार्मिक झांकी चल समारोह के दौरान शांति एवं सौहार्द बिगाड़ने का प्रयास करने वाले अराजक तत्व के विरुद्ध अंजड़ पुलिस ने कार्रवाई की है। 26 सितंबर को अंजड़ में गणेशोत्सव के समापन पर डाकिर्यों के दौरान साजिद उर्फ गोल्डी मंसूरी निवासी गांधी मार्ग, अंजड़ द्वारा गैंगस्टर लॉरेंस बिस्नोई के पोस्टर का प्रदर्शन कर माहौल खराब करने का प्रयास किया गया। आरोपित को गिरफ्तार कर लिया गया है।

# योग का करिए उपयोग

नियमित योग, चिंता और तनाव से राहत दिलाने और मन को शांत रखने में मदद करता है।

## जागरण प्रकाशन लिमिटेड द्वारा जनहित में जारी



Briefs

LOS ANGELES  
California helicopter crash kills 2

A medical helicopter crashed off Catalina Island near Los Angeles, killing two people and leaving two hospitalised, authorities said. Rescuers early Thursday searched for a fifth person who was reported to be in the aircraft and was missing, the Los Angeles County Fire Department said in a social media post. First responders were called to the crash shortly before 8 pm Wednesday and pulled four people from the water.

DAMASCUS  
7 killed on passenger bus in Syria

At least seven people were killed late Wednesday when attackers opened fire on a small passenger bus in north-western Syria, state media reported. Four people were wounded in the gun attack near the Masyaf Bridge in the western Syrian province of Homs late Wednesday, state-run SANA news agency reported.

Tokyo court grants legal protection to human voices in AI clone case

AP / TOKYO  
A Tokyo court has awarded legal protection to the human voice in a landmark case in which a popular Japanese anime voice actor demanded that TikTok close an account over its unauthorised use of an artificial intelligence clone of his trademark baritone.

The Tokyo District Court's decision Wednesday was the first acknowledgment of the right to one's voice in Japan. The ruling was good news for many anime voice actors at a time when they are increasingly concerned about the use of AI-generated versions of their voices on social media.

The plaintiff, Kenjiro Tsuda, is an actor best known for his "lustrous and deep" voice in starring characters such as Kento Nanami in "Jujutsu Kaisen," a popular anime series. In his lawsuit, Tsuda said that the anonymous operator of the TikTok account "Nanami" wrongfully profited by attracting viewers with his voice narrating in more than 180 videos about urban legends and paranormal phenomena, and asked for the material to be deleted.

"The human voice is symbolic of individual personality, just like one's portrait," Presiding Judge Aya Takahashi said, according to a court document seen by The Associated Press.

US SANCTIONS PAK ENTITIES OVER ALLEGED IRAN LINKS

IANAS  
NEW DELHI

The United States has imposed sanctions on 10 individuals and entities across several countries for allegedly helping procure weapons and military components for Iran's Ministry of Defence and Armed Forces Logistics (MO-DAFL), a report has said.

As per analysis by The Media Line, among those sanctioned is a Pakistani businessman linked with three companies along to the person. Moreover, the businessman is chairman of the Pakistan-based Cavalier Group, a private defence company with operations in Pakistan and other countries.

In addition, US authorities allege that the person and the company acted as intermediaries for Iran's defence ministry and helped facilitate the procurement and distribution of weapons.

RUSSIAN DRONE HITS KYIV SCHOOL

AP  
KYIV

A Russian drone struck a school in Kyiv on Thursday, city officials said, as the Ukrainian capital endured another night and day of relentless aerial attacks.

Children and staff at the school were in shelters when the drone hit, Kyiv Mayor Vitalii Klitschko said, although the drone's warhead didn't explode. There was no immediate report of casualties. The building's brick frontage showed a large hole and black burn mark alongside smashed windows.

Kyiv has in recent weeks lived through repeated air raid alerts, punctuated by loud bangs and palls of black smoke as drones and missiles hit, making it feel like a city under siege. The Russian onslaught aims to terrorise civilians, officials and analysts say, and break their will to resist four-and-a-half years after Moscow's full-scale invasion.

The strain is showing among Kyiv residents. Maryna Lystopad, 35, said her hair has started falling out due to the strain of escalating attacks and never knowing where a drone or missile will hit.

"It's really horrible. I can't take it anymore. I think, I think that soon we're all going to leave. I'm really not doing well," she told The Associated Press.

"I'm constantly anxious. I can't relax," she said. "I keep thinking that if something happens, if

something hits, one of my relatives could be killed."

She recently had to go to another part of the city, she said, and was "genuinely stressed the whole way there."

"I kept checking, like, whether anything was flying in, where it was going, where am I supposed to go? Where am I supposed to run?"

**NASHIK MUNICIPAL CORPORATION**  
**Public Health Department**  
**E-Tender Notice No. 7 (Year 2026-27)**  
E-Tender Notice 7 for work under the Public Health Department of Nashik Municipal Corporation will be available on the government website **www.mahatenders.gov.in** from 01/10/2026 to 21/10/2026 up to 05 pm.  
**Note - All further necessary notices/clarifications will be published on the online website.**  
जनसंपर्क/जा.क्र./१११/२६ दि. ०१.१०.२०२६  
गोदा प्रदूषण टाळा, भविष्य सांभाळा.  
XXX  
Medical Officer Of Health  
Nashik Municipal Corporation

**WESTERN RAILWAY AHMEDABAD DIVISION**  
**DESIGN, SUPPLY, INSTALLATION, PROGRAMMING, TESTING AND COMMISSIONING OF ELECTRONIC INTERLOCKING (E.I.) SYSTEM**  
**NOTICE INVITING TENDER No. - DRM-Snt-ADI-Sig 11 of 2026-27**  
DRM/S and T acting for and behalf of The President of India invites E-Tenders against Tender No DRM-Snt-ADI-Sig 11 of 2026-27 closing date 28.10.2026, 15:00 Bidders will be able to submit their original/revised bids upto closing date and time only, Manual offers are not allowed against this tender, and any such manual offer received shall be ignored. **1 Name of Work:** Design, Supply, Installation, Programming, Testing and commissioning of Electronic Interlocking (E.I.) system along with outdoor S&T work at KANDLA PORT YARD of Ahmedabad Division. **2 Estimated Cost of Work:** Rs. 13,30,09,781.66/- (Rs. Thirteen Crore Thirty Lakh Nine Thousands Seven Hundred Eighty One Rupees and Sixty Six Paise only) **3 Earnest Money Deposit:** Rs. 26,60,200/- (Rs. Twenty Six Lakh Sixty Thousands Two Hundred only) **4 Date and time of closing:** Not later than 15:00 hrs of 28.10.2026 **5 Date and time of opening of Tender:** Opening on 28.10.2026 at 15:30 hrs. **6 Web site of E-Tendering** www.ireps.gov.in **ADI 176**  
Like us on: **facebook.com/WesternRly**

**mahindra HOME FINANCE**  
Corporate Office: Unit No. 203, 2nd Floor, Piramal Corporate Park, Opposite Fire Brigade Station, Kamani Junction, LBS Main Road, Kurla West, Mumbai - 400070  
**PUBLIC NOTICE**  
**Customer Service Intimation Regarding Closed Branches**  
Notice is hereby given to the customers of **Barwaha SB Branch** of Mahindra Rural Housing Finance Limited (MRHFL), formerly situated at **1ST FLOOR BANSI TRADE CENTER, KANWAR COLONY MAHESHWAR ROAD INFRONT OF SAHU MARKET BARWAHA KHARGONE 451115, MADHYA PRADESH**, has been closed and is no longer operational due to operational convenience and to ensure continued customer services.  
Customers requiring any housing finance-related services or assistance may contact:  
**Toll-Free Number:** 1800-233-5333  
**Regional Office:** PLOT NO.11 1ST FLOOR SIYA HEIGHTS NEAR BAGHSEWANIYA MARKET BEHIND RAJA BHOJ COMPLEX, TULSI VIHAR COLONY BAGHMUGALIYA BHOPAL 462043, MADHYA PRADESH  
[Email: [mrhfl.cs@mahindrahomefinance.com](mailto:mrhfl.cs@mahindrahomefinance.com)]  
All existing loan accounts and customer service arrangements continue uninterrupted through the above channels. The closure of the branch does not affect the rights and obligations of customers/MRHFL under their respective loan agreements.  
Authorized Officer  
Mahindra Home Finance Limited

**ADDENDUM TO FORM G**  
[Under Regulation 36A of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]  
**ISHAPE APPLIANCES PRIVATE LIMITED**  
CIN:U74999MP2017PTC043877  
OPERATING IN MANUFACTURING & FABRICATION AND TRADING OF METAL SHEET BASED PRODUCTS AT DEWAS MADHYA PRADESH  
This Addendum is being issued in respect of the Expression of Interest in Form G published on 29.09.2026, revising the timelines specified against the serial numbers mentioned below of the said Form G:  
**RELEVANT PARTICULARS**  
10. Last date for receipt of expression of interest 09-Oct-26  
11. Date of issue of provisional list of prospective resolution applicants 19-Oct-26  
12. Last date for submission of objections to provisional list 24-Oct-26  
13. Date of issue of final list of prospective resolution applicants 03-Nov-26  
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 06-Nov-26  
15. Last date for submission of resolution plans 06-Dec-26  
**Note:** All other contents of the Form G dated 29.09.2026 shall remain the same. CIRP Period is expiring on 27 Oct 2026 and the time-lines mentioned above are subject to the extension to be granted by Hon'ble NCLT.  
**For ISHAPE APPLIANCES PRIVATE LIMITED** Sd/-  
Prabhat Jain  
Resolution Professional  
IBBI Reg. No. IBBI/IPA-001/IP-P-02233/2020-2021/13480  
AFA Valid till 30.06.2027  
Reg. Add: LIG 212, E-7 Arera Colony, Near Union Bank, Stop No 11, Bhopal, MP 462016, Communication Add: 15 Tapti Apartment, Roshanpura Sqr, Bhopal MP 462003  
Date: 01-Oct-26  
Place: Bhopal

**PROCLAMATION REQUIRING THE APPEARANCE OF ACCUSED PERSON**  
**See Section 82 Cr.P.C.**  
Whereas complaint has been made before me that accused **Satpal Singh, S/o: Magan Singh, R/o: H.No. 127, Akash Nagar, Indore, Madhya Pradesh** has committed (or is suspected to have committed) the offence in case **FIR No. 872/2021, U/s 379/380 IPC, P.S.: Khajuri Khas, Delhi** and it has been returned to a warrant of arrest thereupon issued that the said accused **Satpal Singh** cannot be found and whereas it has been shown to my satisfaction that the said accused **Satpal Singh** has absconded (or is concealing himself to avoid the service of the said warrant).  
Proclamation is hereby made that the said **Satpal Singh** accused of offence in case **FIR No. 872/2021, U/s 379/380 IPC, P.S.: Khajuri Khas, Delhi** and is required to appear before this Court to answer the said complaint on or before **23.11.2026**.  
By Order  
**Ms. Norma Jain**  
DP/13832/NE/2026 Judicial Magistrate First Class-03 (North East) (Court Matter)  
**Room No. 22, Karkardoom Court, Delhi**

**AU SMALL FINANCE BANK LIMITED** (A Scheduled Commercial Bank)  
Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001 (CIN:L36911RJ1996PLC011381)  
**APPENDIX IV [SEE RULE 8(I)] POSSESSION NOTICE**  
Whereas, The undersigned being the Authorized Officer of the **AU Small Finance Bank Limited (A Scheduled Commercial Bank)** under the "Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002)" and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice on the date as mentioned below calling upon the borrowers to repay the amount mentioned in the said notice within 60 days from the date of receipt of the said notice as per the details given in below table: -  

| Name of Borrower/Co-Borrower/ Mortgagee/Guarantor/Loan A/c No.                                                                                                                                              | 13(2) Notice Date & Amount                                                                                                                                                         | Description of Mortgaged Property                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Date of Possession Taken |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|
| (Loan A/C No.) <b>L9001060129443755</b> , Bakli Banjara (Borrower), Smt.Lata Bai Banjara (Co-Borrower), Jugraj Singh Chandravat (Guarantor)                                                                 | 16-Dec-25 Rs. 2,41,172/- Rs. Two Lakh Forty-One Thousand One Hundred Seventy-Two Only As On 11-Dec-25                                                                              | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - Khasra No 1084, Ph No 16, Motipura, Village - Sitamau, Dist - Mandasaur, Madhya Pradesh, 458558 <b>Admeasuring 1140 Sqft</b> East: Guddalal, West: Karu Durga, North: Road, South: Madan Goru                                                                                                                                                                                                                                                                                                                                                        | 29-Sep-26                |
| (Loan A/C No.) <b>L9001060136344512</b> , Kan Singh (Borrower), Shyam Kunwar (Co-Borrower),                                                                                                                 | 14-May-26 Rs. 12,22,270/- Rs. Twelve Lakh Twenty-Two Thousand Two Hundred Seventy Only As On 13-May-26                                                                             | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Survey No.66, P H No 64, Vill- Khokhra, Th- Jaora, Dist- Ratlam, Madhya Pradesh <b>Admeasuring 02.52 Hect</b> . East: L/O Dalu Bai, West: Remaining Land, North: L/O Gulab, South: Marg                                                                                                                                                                                                                                                                                                                                                               | 28-Sep-26                |
| (Loan A/C No.) <b>L9001060128445569</b> , Anil Singh (Borrower), Smt.Rekha Kunwar (Co-Borrower), Ratan Singh (Guarantor)                                                                                    | 15-May-26 Rs. 3,83,556/- Rs. Three Lakh Eighty-Three Thousand Five Hundred Fifty-Six Only As On 13-May-26                                                                          | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- Khasra No. 770, House No 247, Ward No 09 And Ph No-63, Gram- Ranayra, Tah- Malhargarh, District- Mandasaur, Madhya Pradesh, 458556 <b>Admeasuring 756 Square Feet</b> East: Bada Of Jagpal Singh, West: Common Way, North: Road, South: H/O Dule Singh                                                                                                                                                                                                                                                                                                | 29-Sep-26                |
| (Loan A/C No.) <b>L9001060142202166</b> , Sartaj Khan (Borrower), Mumtaj Khan (Co-Borrower), Smt.Samsaad Bee (Co-Borrower), Anis Khan (Guarantor)                                                           | 15-Jun-26 Rs. 6,43,890/- Rs. Six Lakh Forty-Three Thousand Eight Hundred Ninety Only As On 15-Jun-26                                                                               | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- East Part Plot No 11, Part Of Survey No 141 And 145, Block B, Ward No 04, Ghasi Nagar, Tigniya, District - Mandasaur, Madhya Pradesh <b>Admeasuring 46.46 Square Metre</b> East: House Plot No. 12 Sanjay Joshi, West: Part Of House No. 11 Shantilal, North: House Of Plot Block C, South: Colony Rasta                                                                                                                                                                                                                                              | 29-Sep-26                |
| (Loan A/C No.) <b>L9001060131647340 &amp; L9001060839677407</b> , Bhanarath Meghwal (Borrower), Samarath (Co-Borrower), Smt.Kushal Bai Megwal (Co-Borrower) Bapulal (Co-Borrower) Rajendra Sahu (Guarantor) | 15-Jun-26 Rs. 7,66,204/- Rs. Seven Lakh Sixty-Six Thousand Two Hundred Four Only & Rs. 6,39,372/- Rs. Six Lakh Thirty-Nine Thousand Three Hundred Seventy-Two Only As On 15-Jun-26 | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - House No-546, Ph-47, Khasra No- 924, Ward No-18, Village- Khakiya Khedi, Teh- Malhargarh, Dist- Mandasaur, Madhya Pradesh <b>Admeasuring 2303 Sq.ft.</b> East: Common Road, West: H/O Madansingh , North: H/O Govind Singh , South: Land Of Hirail                                                                                                                                                                                                                                                                                                   | 29-Sep-26                |
| (Loan A/C No.) <b>L9001060126395242</b> , Madanlal Dangi (Borrower), Smt.Karibai (Co-Borrower), Shival Dangi (Guarantor)                                                                                    | 16-Jun-26 Rs. 1,89,251/- Rs. One Lakh Eighty-Nine Thousand Two Hundred Fifty-One Only As On 16-Jun-26                                                                              | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At- P.H.No-14, Vill- Vishniya, Teh- Sitamau, District- Mandasaur, Madhya Pradesh, 458558 <b>Admeasuring 1040 Square Feet</b> East: H/O Bhagwanlal, West: H/O Shiekh Iqbal, North: Road , South: Nala                                                                                                                                                                                                                                                                                                                                                      | 29-Sep-26                |
| (Loan A/C No.) <b>L9001060135736633 &amp; L9001060146251858</b> , Shantilal Powal (Borrower), Smt.Janta Bai Powal (Co-Borrower), Rahul Powal (Co-Borrower), Ashok Gir Goswami (Guarantor)                   | 17-Jun-26 Rs. 7,02,033/- Rs. Seven Lakh Two Thousand Thirty-Three Only & Rs. 7,74,842/- Rs. Seven Lakh Seventy-Four Thousand Eight Hundred Forty-Two Only As On 17-Jun-26          | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures (Property 1) Property Situated At - Ph No 11 & 26, Plot No. 08, Ward No 08, Gram- Ramgarh, Tehsil- Sitamau, District- Mandasaur, Madhya Pradesh, 458558 <b>Admeasuring 336 Square Feet</b> East: Bazar, West: H/O Nanuram, North: Kushalbai Mohanlal, South: H/O Dashrath, (Property 2) Property Situated At- Plot No 517-P, Khasra No. 57, Village- Ramgarh, Tehsil- Sitamau, District- Mandasaur, Madhya Pradesh, 458389, <b>Admeasuring 1108.69 Square Feet</b> , East: H/O Mohammad Husain, West: Rasta, North: H/O Mohammad Husain, South: Open Land Of Nana Lal Dangi | 29-Sep-26                |
| (Loan A/C No.) <b>L9001060825362709</b> , M/S Sawaliya Kirana (Borrower), Shivanrayan Kala (Co-Borrower), Smt.Kanta Bai Kala (Co-Borrower) Ghanshyam Kala (Co-Borrower)                                     | 18-Jun-26 Rs. 11,96,684/- Rs. Eleven Lakh Ninety-Six Thousand Six Hundred Eighty-Four Only As On 18-Jun-26                                                                         | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures (Property 1) Property Situated At -Vill- Bajkheldi, Teh- Sitamau, District - Mandasaur, Madhya Pradesh, 458558 <b>Admeasuring 1026 Square Feet</b> East: Government Land , West: Road , North: H/O Bhuwan Rajput, South: H/O Radhakishan Rajput, (Property 2) Property Situated At- House No-65, Vill- Bajkheldi, Teh- Sitamau, District - Mandasaur, Madhya Pradesh, 458558, <b>Admeasuring 666 Square Feet</b> , East: H/O Nyalibai, West: Road, North: H/O Kansinghiji, South: H/O Shivanrayan Ji                                                                        | 29-Sep-26                |
| (Loan A/C No.) <b>L9001060135236881</b> , Padam Singh Borana (Borrower), Smt.Bantu Bai Sondhiya (Co-Borrower), Nitesh Prajapat (Guarantor)                                                                  | 20-Jun-26 Rs. 15,50,841/- Rs. Fifteen Lakh Fifty Thousand Eight Hundred Forty-One Only As On 19-Jun-26                                                                             | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At -Panji No 559 Ph No 49, Ward No 18, Khakhariyakhedi, Malhargarh, District- Mandasaur, Madhya Pradesh, 458556 <b>Admeasuring 9768 Square Feet</b> East: Road & H/O Kamalsingh, West: Land Of Self, North: Land Of Manoharsingh, South: Land Of Self                                                                                                                                                                                                                                                                                                     | 29-Sep-26                |
| (Loan A/C No.) <b>L9001060137832831</b> , Balwant Singh Rathore (Borrower), Ishvar Singh (Co-Borrower), Smt.Pooja Kunwar (Co-Borrower), Radheshyam (Guarantor)                                              | 13-Dec-24 Rs. 18,73,872/- Rs. Eighteen Lac Seventy-Three Thousand Eight Hundred Seventy-Two Only As On 11-Dec-24                                                                   | All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Property Situated At - Lsn 38,76/1,78,79,82, Vill - Bilawali, Tehsil - A Lot, District - Ratlam, Madhya Pradesh <b>Admeasuring 151771.14 Sq Ft</b> East: Property Of Puran Singh , West: Property Of Guman Singh , North: Property Of Ganga Bai, South: Gay Aabadi                                                                                                                                                                                                                                                                                                          | 28-Sep-26                |

The borrower having failed to repay the amount, therefore notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein above mentioned table in exercise of powers conferred on him/her under section 13(4) of the said [Act 2002] read with Rule 8 of the said rule on the date mentioned in the above table. "The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act read with rule 8 (6), in respect of time available, i.e. 30 days from this intimation, to redeem the secured assets."

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **AU Small Finance Bank Limited (A Scheduled Commercial Bank)** for the amount and interest thereon mentioned in the above table.

Date : 01/10/2026 Place : Indore, Madhya Pradesh Authorised Officer AU Small Finance Bank Limited

**VASTU HOUSING FINANCE CORPORATION LTD**  
Unit 203 & 204, 2nd Floor, "A" Wing, Navbharat Estate, Zakaria Bunder Road, Sewri (West), Mumbai 400015, Maharashtra.  
CIN No.: U65922MH2005PLC272501  
**POSSESSION NOTICE**  
Whereas, The undersigned being the Authorised Officer of Vastu Housing Finance Corporation Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred to him under section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice calling upon the borrowers mentioned herein below to repay the amount mentioned in therespective notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, undersigned has taken possession of the property described herein below in exercise of powers conferred on me under Section 13(4) of the said Act read with Rule 8 of the said rules on the date mentioned below. The borrower and guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Vastu Housing Finance Corporation Limited Branch for an amount metioned as below and interest thereon, costs etc.  

| S N | Name of Borrower, Co-Borrower and LAN No.                                                                                                          | Date & Amount of Demand Notice                            | Description of Property                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Date & Type of Possession              |
|-----|----------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|
| 1   | Mr/Mrs. Manohar Singh (Borrower)<br>Mr/Mrs. Sunita Bai (Co Borrower),<br>Mr/Mrs. Sandeep Sayal (Co Borrower)<br>LP0000000111798<br>LP0000000113470 | 26-Jun-26<br>Rs.1226585/-<br>Rs.1056818/- as on 16-Jun-26 | All that part and parcel of the Immoveable property situated at, (For LAN NO:-LP0000000111798)- 1. Property Address:-Sarve no. 1524/3/2/1, P.h.n.40, old no. 21, Ward No. 04, Saral No. 124, Total PlotArea :500 Sqft.(46.46 Sqmt.), Tonk Khurd, Dewas, Madhya Pradesh, 455116 and (For LAN NO: - LP0000000113470) 2.Property Address as per document - House No. 32, Ph.n.40, Ward no. 11, Cram Mohammad kheda, Dewas, TonkKhurd, Dewas, Madhya Pradesh, Address as per actual site- House No. 32, Ph.n.40, Ward no. 11, Gram Mohammad kheda, Dewas, TonkKhurd, Dewas, Madhya Pradesh, 455116, Total PlotArea : 1036 sq ft (96.28 sq m) Boundaries as follows: North - Property 1-House of Dineshchandra Kulmi / Property 2-Bahadur Singh's house South - Property 1-House of Gajendra Singh / Property 2-Dheeraj Singh's house East - Property 1-Shree Coud Colony / Property 2-Gajraj's agricultural land West - Property 1-Kachha road/ Property 2-Common Way | Symbolic Possession Taken on 26-Sep-26 |

Date : 02.10.2026  
Place : Dewas  
Authorised officer  
Vastu Housing Finance Corporation Ltd

**सेन्ट्रल बैंक ऑफ इंडिया**  
**Central Bank of India**  
Regional Office: Plot No. 160-161, PU-4, Behind C-21 Mall, Scheme No. 54, A.B. Road, Indore  
**DEMAND NOTICE**  
**Under Section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002**  
Our Branch, at the request of you, the following Borrowers/Guarantors, granted to you various credit limits and out of total amount due to us you have defaulted in repayment of entire amount. As you have defaulted in repayment of your full liabilities, we have classified your dues as Non-Performing Asset on **21.09.2026 (For Sr. No. 1) and 23.09.2026 (For Sr. No. 2)** (Date of NPA) in accordance with the guidelines of the Bank / directions or guidelines issued by Reserve Bank of India. We also inform you that inspite of our repeated notices and oral requests for repayment of the entire amount due to us, you have not so far paid the same. You are aware that the various limits granted by us are secured by the following Assets (Secured assets).  

| S. No.                              | Name and Address of Borrower/Owner/Mortgagor                                                                                                                                                                                                                                                                                                                          | Description of Property                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Demand Notice Date Outstanding Amount                                                                               |
|-------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------|
| <b>Khargone Branch</b>              |                                                                                                                                                                                                                                                                                                                                                                       |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                                                                                                     |
| 1.                                  | <b>M/s Ring Engineers, Prop.: Mohit Jain, (Borrower &amp; Mortgagor) Unit Add: Khasra No. 252/4/1, P.H. No. 44, Village Balwadi, Tehsil Khargone, Dist. Khargone (M.P.) 451001 Permanent Add: 18/J, Scheme No. 71 N, Sector-A, Sudama Nagar, Indore (M.P.) 452009</b>                                                                                                 | Equitable Mortgage of all that piece and parcel Diverted Land situated at Survey No. 252/4, P. H. No. 44 (New PH No. 4) New Survey 252/4/1, Village Balwadi, Tehsil Khargone, Dist Khargone (M.P.), <b>Area: 1.133 Hectare Paiki Area 0566 Hectare After Mutation, in the name of Mohit Jain, as per Registered Sale Deed No. MP229302020A1773253 dated 20.11.2020. Registered with Sub/Joint Registrar Khargone (M.P.) Boundaries: North: Govt. Land, South: Govt. Kakad, East: Remaining Land of Same Survey Sold to Vikas, West: Land of Survey No. 252/3/2</b>                             | <b>Demand Notice Date 21.09.2026</b><br><b>58,88,384.66</b><br>+ Interest from 21.09.2026 & other charges, expenses |
| <b>Scheme No. 78 Branch, Indore</b> |                                                                                                                                                                                                                                                                                                                                                                       |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                                                                                                     |
|                                     | <b>M/s Karishma Enterprises, Prop. Mr. Ashish Patidar S/o Late Ramesh Patidar (Borrower) Unit Address: 90, Revenue Nagar, Annapurna Road, Indore (M.P.) 452009 2. Residence Address: H. No. 231, C/o Shri S.C.Solanki, Vishwakarma Nagar, Indore (M.P.) 452009 Permanent Address: 07, Shakti Niwas, Gandhi Marg, Vallabh Path, Anjad, Dist. Barwani (M.P.) 451556</b> | <b>Immovable Asset:</b> Equitable Mortgage of property consisting of Plot of Land and Tenement Residential House at Plot / House No. 255, Ward No. 4, Vallabh Path, Gali No. 3, Anjad, District Barwani (M.P.) 451556, <b>Admeasuring Area: 1488 Sq.ft.</b> , in the name of <b>Mr. Harish Patidar S/o Late Ramesh Patidar and Mr. Ashish Patidar S/o Late Ramesh Patidar, Boundaries: North:</b> House of Kailash Sattan, <b>South:</b> House of Prabhu Dayal Dev, <b>East:</b> Land / Common Gali; <b>West:</b> Bhongli River <b>Movable Asset:</b> All hypothecated goods including stocks. | <b>Demand Notice Date 23.09.2026</b><br><b>24,67,019.33</b><br>+ Interest from 23.09.2026 & other charges, expenses |

For the reasons stated above, we hereby call upon you to discharge in full your liabilities to us within a period of 60 days from the date of this notice, failing which we will be exercising the powers under section 13(4) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, against the secured assets mentioned above. Please take note that after receipt of this notice, you shall not transfer by way of sale, lease or otherwise any of the secured assets referred to in this notice, without prior written consent of the secured creditor. We draw your attention to section 29 of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, which awards imprisonment upto one year or with fine, or with both, if you contravene the provisions of the Act.  
**The borrower's attention is invited to provisions of sub-section (8) of Section 13 of the act, in respect of time available, to redeem the secured assets.**  
**Place: Indore, Date: 02.10.2026**  
**Authorised Officer, Central Bank of India**

**Muthoot Homefin (India) Ltd.**  
Corporate Office: Unit No. 19-NE, 19th Floor, The Ruby, Senapati Bapat Marg, Near Ruparel College, Dadar (West), Mumbai, Maharashtra - 400 028  
**DEMAND NOTICE**  
Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement Of Security Interest Act, 2002 read with Rule 3 (1) of the Security Interest (Enforcement) Rules, 2002.  
The undersigned is the Authorised Officer of Muthoot Homefin (India) Ltd. (MHIL) under Securitisation And Reconstruction Of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act). In exercise of powers conferred under Section 13(2) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, the Authorised Officer has issued Demand Notices under section 13(2) of the said Act, calling upon the following Borrower/s (the "said Borrower"), to repay the amounts mentioned in the respective Demand Notice/s issued to them that are also given below.  
In connection with above, Notice is hereby given, once again, to the said Borrower to pay to MHIL, within 60 days from the publication of this Notice, the amounts indicated herein below, together with further interest at 2% p.m. as detailed in the said Demand Notices, from the dates mentioned below till the date of payment and/or realization, payable under the loan agreement read with other documents/writings, if any, executed by the said Borrowers. As security for due repayment of the loan, the following assets have been mortgaged to MHIL by the said Borrowers respectively.  

| Sr. No. | Name of the Borrower(s)/ Co-Borrower(s)/ Guarantor/ Loan Account No./ Branch      | Total Outstanding Dues (Rs.)                                                                | Date of Demand Notice | Description of secured asset (immovable property)                                                                                                                                                                                                                                                                                                                                                                                              |
|---------|-----------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|-----------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Saurabh Gopnarayan/ Suraj Gopnarayan/ Suman Bai/ Gyaneshwar IND-HL-002327/ Indore | Rs. 26,63,575/- Rupees Twenty Six Lakh Sixty Three Thousand Five Hundred Seventy Five Only. | 26-Aug-2026           | All That Piece And Parcel Of Property Admeasuring 399 Sq. Feet, Situated At The South Part Of House Plot No. 214, Khatipura, Ward No. 12, Near Khatipura Dharmashala, Gouri Nagar, Tehsil & District Indore, Madhya Pradesh- 452003, Together With All Rights, Easements And Appurtenances Attached Thereto, Bounded As Follows: North: Remaining Part of Plot No. 214 (Harishankar Kalmje), South: other Plot; East: Road; West: Other House. |
| 2.      | Banvari Vishvakarma/ Kiran Vishvakarma/ IND-HL-002233/ Indore                     | Rs. 20,99,928/- Rupees Twenty Lakh Ninety Nine Thousand Nine Hundred Twenty Eight Only.     | 26-Aug-2026           | Property Situated At Plot No. 1-05, Shree Swastik, Survey No. 210/1/1, 210/1/2, 210/1/3, 210/1/4, Village Sinhasa, Ph No. 07 (New No 06), Tehsil-Malhargani, District Indore (M.P.) 453112 Boundary of Property:- East Colony Road, West- Land No. 82&83, North Land No. L-4, South -Land No. L-6.Total Area:- 525Sq. Ft.                                                                                                                      |
| 3.      | Narendra Singh Tomar/ Arti Tomar/ IND-HL-002154/ Indore                           | Rs. 14,03,118/- Rupees Fourteen Lakh Three Thousand One Hundred Eighty Only.                | 26-Aug-2026           | All That The Flat Bearing No F/B-105, Block No. "Q" Measuring 41.68 Sq.Mtr. Super Built Up In The Colony Known As Super City Gyanshela Homes (Silk Space) Abutted And Bounded As Under: North: Flat No. F/B-104, South Flat No. F/B-106, East Common Passage, West other Land.                                                                                                                                                                 |
| 4.      | Prakash Singh Khalsa/ Parvinder Kour/ IND-HL-002256/ Indore                       | Rs. 8,57,811/- Rupees Eight Lakh Fifty Seven Thousand Eight Hundred Eleven Only.            | 26-Aug-2026           | All That Piece And Parcel Of House Situated At Ph No. 39, Village Jakhya, Tehsil Sanwer, District Indore, Madhya Pradesh- 453555, Admeasuring 900 Sq. Ft., Together With All Rights, Easements And Appurtenances Attached Thereto, Bounded As Follows: North: Road; South: Agricultural Land of Durgesh Shukla Ji; East: House of Amar Singh; West: House of Dashrath Singh.                                                                   |
| 5.      | Nitin Banoda/ Kiran Bai/ IND-HL-002330/ Indore                                    | Rs. 30,08,071/- Rupees Thirty Lakh Eight Thousand Seventy One Only.                         | 01-Sep-2026           | All That Piece And Parcel of Plot/Flat/House No. 208 (old No. 90), Admeasuring 475 Sq. Feet, Situated At Village Triveni Nagar, Nagar Nigam Indore, Tehsil & District Indore, Madhya Pradesh, Together With All Rights, Easements And Appurtenances Attached Thereto, Bounded As Follows: North: Road; South: South Part of Plot No. 208 (90); East: House of omprakash; West: West Part of Plot No. 208 (90).                                 |

If the said Borrowers shall fail to make payment to MHIL as aforesaid, MHIL shall proceed against the above secured assets under Section 13(4) of the Act and the applicable Rules, entirely at the risks of the said Borrowers as to the costs and consequences.  
The said Borrowers are prohibited under the Act from transferring the aforesaid assets, whether by way of sale, lease or otherwise without the prior written consent of MHIL. Any person who contravenes or abets contravention of the provisions of the said Act or Rules made thereunder, shall be liable for imprisonment and/or penalty as provided under the Act.  
**Date: October 02, 2026**  
**Place: Indore**  
Sd/-Authorized Officer,  
Muthoot Homefin (India) Limited